

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/1190/2019

NAME OF THE PETITIONER : M Gandhi

NAME OF THE RESPONDENT(S) : K G Foundations Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

None for the Applicant. None for the Respondent.

This is an Application under section 7 of IBC, 2016 filed by M. Gandhi in 2019. The Application has not been pursued and the letters sent to the parties have also returned stating unclaimed.

In view of the above, the **case is dismissed for non-prosecution.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk